

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMPANY APPEAL (AT) NO.273 OF 2018

In the matter of:

Om Prakash Avulla

Appellant

Vs

Achala Gold Agritech Investments Ltd & Ors

Respondents

Mr P. Nagesh, Mr. Harshal Kumar and Mr. Shivam.W, Advocates for appellant.
Mr Ankit Roopanwal, Ms Sudakshina, Advocates for Respondents.

With

COMPANY APPEAL (AT) NO.311 OF 2018

In the matter of:

U.V. Hari Prasad Raju & Ors

Appellant

Vs

Achala Gold Agritech Investments Ltd & Ors

Respondents

Mr Ankit Roopanwal, Advocate for Appellant.

Mr P. Nagesh, Mr. Harshal Kumar and Mr. Shivam.W, Advocates for Respondents.

ORDER

08.01.2020- Both the parties have concluded their arguments.

Judgement reserved.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/nn